

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-81/2007/5601/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jaspal Singh,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati the 16th July 2024.

Sub: **Casual leave and Special leave.**

Ref:- Your letter No. FCB/15/Admin/2024/512 dtd. 19.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 21.06.2024 and 24.06.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 21.06.2024 till the morning of 24.06.2024.** The Counsellor, Family Court, Barpeta, and in her absence, the Chief Judicial Magistrate, Barpeta, and in his absence, the in-charge C.J.M, Barpeta shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-81/2007/5602-5603/A dated 16-07-24
Copy to :

1. The Chief Judicial Magistrate, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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